	(Fi	iling under clause (c	a) of sub-regulation	n (2) of regulation 13 t	he IBBI (Insolvenc	Resolution Process	for Corporate Perso	ns) Regulations. 20	16	
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	100.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	719633470	0	0		0	0	719633470	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	16426038	1	16426038	100.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0		0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1087640	0	0		0	0	1087640	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0		NA
	Total	12	737147148	1	16426038	100.00	0	0	720721110	